

ORISSA HIGH COURT

FILING REPORT AS ON :12/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27689/2024	SUJIT BARICK @ BARIK @ BABUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /517 /2024 () //	
2	D-BLAPL/27691/2024	NALINIKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LALBAG /230 /2023 () //	
3	D-BLAPL/27694/2024	MUNA BIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUNUPUR /98 /2023 () //	AOD20240000430C202400005
4	D-BLAPL/27695/2024	SK. HASIM BUX VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /27 /2020 () //	
5	D-BLAPL/27698/2024 BLAPL/9311/2024	BIBHUDANANDA MISHRA VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	CUTTACK VIGILANCE /9 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000021/2024	
6	D-BLAPL/27700/2024	BENUDHAR DAS @ CHIDIA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	JAJPUR SADAR /305 /2023 () //	
7	D-BLAPL/27702/2024	NARESH BHOI @ LALU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BANGOMUNDA /44 /2019 () //	AOR20220001631C202400112
8	D-BLAPL/27704/2024	NIRMALYA DIGAL VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	BHANJANAGAR /320 /2024 () //	
9	D-BLAPL/27705/2024	MUKHTAR ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /335 /2021 () //	
10	D-BLAPL/27711/2024	KALIA @ KALANDI @ BISWAJIT SETHI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /184 /2024 () //	
11	D-BLAPL/27712/2024	NARENDRA SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAIGHAR /11 /2024 () //	

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12	D-BLAPL/27714/2024	SUNIL @ BISWA RANJAN RATH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /162 /2024 () //	
13	D-BLAPL/27715/2024	GAJANAN NAIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHANUPALI /68 /2023 () //	
14	D-BLAPL/27716/2024	SHUVENDU @ SUVENDU PANIGRAHI VS STATE OF ODISHA	LALIT SAHU VS	/ /0 () //	
15	D-BLAPL/27717/2024	CHAGALA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /124 /2024 () //	
16	D-BLAPL/27718/2024	RAJKUMAR MAJHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /125 /2021 () //	
17	D-BLAPL/27724/2024	RANJOY YADAV VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //	
18	D-BLAPL/27726/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /231 /2023 () //	
19	D-BLAPL/27729/2024	RAM MALAKAR VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PIPLI /275 /2023 () //	
20	D-BLAPL/27733/2024	MANU JENA @ MANUA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	MANGALPUR /162 /2022 () //	
21	D-BLAPL/27738/2024	SANJAY BAGH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SPL.TASK FORCE /13 /2024 () //	
22	D-BLAPL/27740/2024	JAYDEB MANDAL @ JAYADEV MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /96 /2024 () //	
23	D-BLAPL/27741/2024	SAMARENDRA PRADHAN	BIRENDRA KUMAR PARDHI	BIKRAMPUR FCI /179 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27743/2024	DINESH RAO	SATYABRATA PANDA	PAIKMAL /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27744/2024	ABINASH KAMPA	JNYANANANDA PANDA	MUDANPUR RAMPUR /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27748/2024	RANJIT SAHU	SANJAY KUMAR PATTANAIAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27751/2024	SAGAR LAXMAN CHAVAN	RAJENDRA NARAYAN ROUT	BAIDYANATHPUR /378 /2024	AOR20220001558C202400135
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27754/2024	GANESH @DHUSA @GANESWAR SETHY	SUSANTA KUMAR BARAL	MAHANGA /200 /2021	AOR20220001297C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27756/2024	MAHI @ JAGNNATH DALEI	KISHORE KUMAR MISHRA	BALIAPANDA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27758/2024	SAMBHU SINGH	KISHORE KUMAR MISHRA	CHANDANPUR /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27759/2024	DHARANIDHAR NAYAK	HEMANTA KUMAR MUND	CUTTACK VIGILANCE /25 /2024	
	BLAPL/9321/2024	VS	VS	SPECIAL JUDGE(VIGILANCE),ANGUL(Anugul)	
		STATE OF ODISHA(VIG.)		GR/0000003/2024	
32	D-BLAPL/27760/2024	BATUA @ BIKASH BARIK	KISHORE KUMAR MISHRA	BALIAPANDA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27761/2024	LAXMIDHAR BISWAL @ LAKHIA	KISHORE KUMAR MISHRA	BALIAPANDA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27764/2024	KHAGAPATI HARIJAN @ KHAGA	BISWAJIT NAYAK	KOTPAD /84 /2024	
		VS	VS	()	

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35	D-BLAPL/27766/2024	STATE OF ODISHA AJAY SAH VS	BISWAJIT NAYAK VS	// PLANTSITE /380 /2022 ()	
36	D-BLAPL/27770/2024	STATE OF ODISHA RAKESH PADHAN VS	SK ZAFARULA VS	// BOLANGIR SADAR /250 /2024 ()	
37	D-BLAPL/27771/2024	STATE OF ODISHA MADHUSMITA NAYAK @ RITU VS	SATYASHREE MOHANTY VS	// Maitri Vihar PS /352 /2024 ()	
38	D-BLAPL/27773/2024	STATE OF ODISHA BHASKAR PRADHAN VS	LAXMIDHAR MAHAPATRA VS	// NCB BHUBANESWAR /1 /2016 ()	
39	D-BLAPL/27775/2024	STATE OF ODISHA NARESH JENA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /452 /2024 ()	
40	D-BLAPL/27776/2024	STATE OF ODISHA SAGAR JENA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /452 /2024 ()	
41	D-BLAPL/27777/2024	STATE OF ODISHA PRADEEP MANDAL @ PRADIP MANDAL VS	AMULYA RATNA PANDA VS	// /0 ()	
42	D-BLAPL/27778/2024	STATE OF ODISHA BANAMALI BEHERA VS	AMULYA RATNA PANDA VS	// /0 ()	
43	D-BLAPL/27779/2024	STATE OF ODISHA SOHAN NAIK@TISMAR KHAN@NABIN NAIK VS	SUJAY SHANKER SINGHDEO VS	// BHAWANIPATNA TOWN /253 /2024 ()	AOD20230000313C202400053
44	D-BLAPL/27783/2024	STATE OF ODISHA ANANTA SAHU VS	RABINDRA NATH PRUSTY VS	// /0 ()	
45	D-BLAPL/27792/2024	STATE OF ODISHA TUSABANTA MEHER VS	HIMANSHU SEKHAR MISHRA VS	// SPL.TASK FORCE /18 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27793/2024	RAMESH TRIPATHY @ RAMESH KUMAR TRIPATHY VS STATE OF ODISHA	PRASENJEET MOHAPATRA VS	BANHARPALI /160 /2024 () //	
47	D-BLAPL/27796/2024	SANTOSH @ MITHUN PATNAIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	SECTOR-3 /149 /2024 () //	
48	D-BLAPL/27800/2024	S.DIBAN REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /219 /2023 () //	
49	D-BLAPL/27803/2024	SEIKH RAMJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /170 /2024 () //	
50	D-BLAPL/27808/2024	KANHU CHARAN BHUYAN VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	MOHANA /146 /2024 () //	
51	D-CMAPL/39630/2024	GOURAHARI NAYAK VS STATE OF ODISHA	ADV. VS	// () //	
52	D-CMP/39600/2024	HITEN MAHARANA VS RAJESH KUMAR MOHARANA	AJODHYA RANJAN DASH VS	// () //	
53	D-CMP/39625/2024	KUSUMA DAS VS GANESWAR SAHOO	PRABHAT KUMAR PRAHARAJ VS	// () //	
54	D-CMP/39690/2024	KHAGESWAR DAS VS DILLIP DAS	SUKANTA KUMAR NAYAK VS	// () //	
55	D-CMP/39700/2024	BANDANA DASH VS RAGHUNATH BADATIYA	AMIT PRASAD BOSE VS	// () //	
56	D-CONTC/39596/2024	MINATI NATH VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// () //	
57	D-CONTC/39597/2024	SUSILA DAS	ADV.	//	

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		VS	VS	0	
		SHALINI PANDIT, IAS		//	
58	D-CONTC/39598/2024	PRIYARANJAN DAS	ADV.	//	
		VS	VS	0	
		ARAVIND AGARWAL, I.A.S.,		//	
59	D-CONTC/39624/2024	RIYANKA MALIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		DR. SIBANANDA MOHANTY, CDM AND PUBLIC HEALTH OFFICER, ANGUL		//	
60	D-CONTC/39627/2024	SATYAJIT BEHERA	ADV.	//	
		VS	VS	0	
		DR. SIBANANDA MOHANTY, CDM AND PUBLIC HEALTH OFFICER, ANGUL		//	
61	D-CONTC/39642/2024	MAA MANSHA DEVI ALLOYS (P) LTD, SUNDARGARH	RHINMAYA KUMAR NAYAK	//	
		VS	VS	0	
		SHIBASHIS NAYAK, EXECUTIVE ENGINEER, TPW		//	
62	D-CONTC/39655/2024	KESHABA CHANDRA NATH	ADV.	//	
		VS	VS	0	
		RASHMI KABI, DIRECTOR I/C, LOCAL FUND AUDIT, ODISHA		//	
63	D-CONTC/39656/2024	PRABHASINI BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG, PRINCIPAL SECRETARY, WATER RESOURCES DEPT.		//	
64	D-CONTC/39657/2024	DR. ANITA MISRA	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
65	D-CONTC/39660/2024	ROUTU BHUJANGA RAO	KADAR MOHAMMAD	//	
		VS	VS	0	
		BHARAT KUMAR SAHOO, SECRETARY-CUM-CEO, BERHAMPUR		//	
66	D-CONTC/39661/2024	SUPRIYA KAR	PRNOY MOHANTY	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
67	D-CONTC/39665/2024	CHANCHALA PRUSTY	ADV	//	AOD2024000001C202400271
		VS	VS	0	
		YAMINI SARANGI, STATE PROJECT DIRECTOR OSEPA		//	
68	D-CONTC/39666/2024	CHANDAN MALLICK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/39667/2024	PINAK MISHRA, I.P.S., HARAMANI BASKEY VS	ADV. VS	// // 0	
70	D-CONTC/39669/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, HOME DEPARTMENT NAMITA MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
71	D-CONTC/39699/2024	ASWATHY S, I.A.S, INAMUL ISLAM VS	BIDYADHAR PRADHAN VS	// // 0	
72	D-CONTC/39705/2024	PINAK MISHRA, I.P.S, GITANJALI MALLIK VS	ADV. VS	// // 0	
73	D-CONTC/39708/2024	ASWATHY S., IAS MAMATA MANJARI PRADHAN VS	AMIT PRASAD BOSE VS	// // 0	
74	D-CONTC/39710/2024	ANANYA DAS, IAS RASMITA MOHANTY VS	AMIT PRASAD BOSE VS	// // 0	
75	D-CONTC/39712/2024	ANANYA DAS, IAS RASHMI PRAVA BARIKI VS	AMIT PRASAD BOSE VS	// // 0	
76	D-CONTC/39714/2024	ANANYA DAS, IAS SAROJINI NAYAK VS	AMIT PRASAD BOSE VS	// // 0	
77	D-CONTC/39716/2024	ANANYA DAS, IAS NARENDRA MOHAN MARANDI VS	ADV. VS	// // 0	
78	D-CONTC/39717/2024	AKHAYA KUMAR NAIK PRAMOD KUMAR BARAD VS	ADV. VS	// // 0	
79	D-CONTC/39719/2024	ARABIND AGRAWAL, IAS SARAT CHANDRA MOHARANA VS	ADV. VS	// // 0	
		DEORANJAN KUMAR SINGH, IAS		//	

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80	D-CONTC/39721/2024	SUBHASMITA NATH VS DEV DUTT PRADHAN, BDO, KANIHA	ADV. VS	// ()	
81	D-CONTC/39722/2024	NAKULA KHATEI VS ANU GARG, IAS	ADV. VS	// ()	
82	D-CONTC/39723/2024	LAXMIDHAR BEHERA VS ANU GARG, IAS	ADV. VS	// ()	
83	D-CONTC/39724/2024	KRUPATI SETHI VS SALINI PANDIT, IAS	ADV. VS	// ()	
84	D-CONTC/39725/2024	RABINDRANATH PATRA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
85	D-CONTC/39727/2024	BASANTA KUMAR ROU TRAY VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
86	D-CONTC/39730/2024	KAILASH CHANDRA LENKA VS ANU GARG, IAS	ADV. VS	// ()	
87	D-CONTC/39731/2024	BIMALA SAHOO VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
88	D-CONTC/39733/2024	DIBYA RANJAN MOHAKUD VS MANORANJAN MALLICK	RANJIT SAMAL VS	// ()	
89	D-CONTR/27790/2024	SANGRAM KISHORE SAMAL VS SWARNALATA MINZ, IIC SIMULIA	ADV. VS	SIMULIA /16 /2024 ()	
90	D-CRLA/27781/2024	MD AFTAB @ FATTU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /124 /2023 ()	AOR20220002454C202400153
91	D-CRLA/27788/2024	MAYADHAR PODH	JAGABANDHU SAHU	BOLANGIR SADAR /48 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/27687/2024	TELEI @TRILOCHAN SINGH	SANJIB KUMAR BHANAJDEO	JANKIA P.S. /107 /1999	AOR20220001736C202400017
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/27696/2024	NIRMAL DAS	RAMESH CHANDRA MAHARANA	NIHALPRASAD /108 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/27699/2024	ANITA SUBUDHI	PRONOY MOHANTY	BERHAMPUR SADAR /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/27703/2024	PRAKASH KUMAR JENA	ANUPAM RATH	/ /0	
	CRLMC/3516/2024	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)	
		ROJALIN BISWAL		DV/0000224/2022	
96	D-CRLMC/27710/2024	SUJATA BEHERA	PRABIR KUMAR RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/27732/2024	RAKIBUL LASKAR	JAYADEBA BEHERA	SPL.TASK FORCE /32 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/27734/2024	RAKIBUL LASKAR	JAYADEBA BEHERA	SPL.TASK FORCE /32 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/27737/2024	JAYAPRAKASH TRIPATHY	PRASANT KUMAR SAHOO	DHARMASALA /10 /2010	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
100	D-CRLMC/27747/2024	TAPAN KUMAR NAYAK	GYANA RANJAN DHAL	KHANDAGIRI P.S. /432 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/27755/2024	RANJAN KUMAR SRICHANDAN	SUSANTA KUMAR LENKA	JODAPADAR /17 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/27765/2024	JAYDEV BACHHAD	DEBENDRA NARAYAN PATTANAIAK	TANGI (KHURDA) /515 /2021	
		VS	VS	()	

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103	D-CRLMC/27774/2024	STATE OF ODISHA ARUN KUMAR BARIK VS	BIDYADHAR PRADHAN VS	// BARIPADA TOWN /274 /2007 ()	
104	D-CRLMC/27784/2024	STATE OF ODISHA AJIT KUMAR PATRA @ AJIT PATRA VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /312 /2020 ()	
105	D-CRLMC/27798/2024	STATE OF ODISHA AKHILA KUMAR HARICHANDAN VS	KABIRAJ PRADHAN VS	// / /0 ()	
106	D-CRLMP/27706/2024	STATE OF ODISHA USHARANI BEHERA VS	RAMDAS ACHARY VS	// G.UDAYAGIRI /130 /2022 ()	
107	D-CRLMP/27768/2024	STATE OF ODISHA SATYANARAYAN HANSDAH VS	BHABANI SANKAR DAS VS	// / /0 ()	
108	D-CRLMP/27806/2024	BRUNDABATI HANSDAH ASHOK KUMAR PANI VS	ASHOK DAS VS	// BURLA /464 /2019 ()	
109	D-CRLREV/27753/2024	STATE OF ODISHA PRAFULLA KUMAR SETHY @ SETHI VS	DIGAMBAR SETHI VS	// KEONJHAR TOWN /93 /2012 ()	
110	D-CRLREV/27762/2024	STATE OF ODISHA SUSHANTA MEHER VS	JAYADEBA BEHERA VS	// / /0 ()	
111	D-CRLREV/27805/2024	SWETANJALI MEHER BISWAJIT PATNAIK VS	MANAS KUMAR CHAND VS	// KHANDAGIRI P.S. /372 /2018 ()	
112	D-MACA/39645/2024	STATE OF ODISHA M/S. NATIONAL INSURANCE CO. LTD., CUTTCK VS	BIJOY DASMOHAPATRA VS	// / /0 ()	
113	D-RPFAM/39677/2024	ANJALI MAHANTA KALANDI CHARAN SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		SUBHADRA SAHU		//	

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114	D-RSA/39650/2024	R.C.M.S. LTD., GANJAM VS DEBARAJ CHOUDHURY	AJODHYA RANJAN DASH VS	// ()	
115	D-RSA/39674/2024	SRIKANTA PATEL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// ()	
116	D-TRPCRL/27730/2024 TRPCRL/82/2024	MOHAMMED SAKIR@KARFI VS RAHEMATI BEGUM@REHNUMA BEGUM	SANDEEP RAJ PANDA VS	MAHILA P.S. BUXIBAZAR /20 /2024 JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000074/2024	
117	D-WA/39590/2024	STATE OF ODISHA VS SUBHRANSU SEKHAR KHUNTIA	CH.SATYAJIT MISHRA, A.G.A. VS	// ()	LOD20240000172C202400121
118	D-WA/39623/2024	STATE OF ODISHA VS NARAYAN CHANDRA SAHOO	BIBHU PRASAD TRIPATHY, A.G.A. VS	// ()	LOD20240000194C202400070
119	D-WA/39641/2024	STATE OF ODISHA VS SITARAM DAS	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000172C202400122
120	D-WA/39643/2024	STATE OF ODISHA VS DICKTETOR NAIK	PURNA CHANDRA DAS, A.S.C. VS	// ()	LOD20240000200C202400038
121	D-WA/39644/2024	STATE OF ODISHA VS MUKUNDA CH MISHRA	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000194C202400071
122	D-WA/39654/2024	STATE OF ODISHA VS HRUSHIKESH THAKUR	BIBHU PRASAD TRIPATHY,A.G.A VS	// ()	LOD20240000200C202400039
123	D-WA/39683/2024	MANAGOBINDA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
124	D-WA/39698/2024	STATE OF ODISHA VS DEBASHIS BHOI	AMIYA KUMAR MISHRA, A.G.A. VS	// ()	LOD20240000200C202400042
125	D-WA/39729/2024	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	//	LOD20240000172C202400125

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		VS	VS	()	
126	D-WP(C)/39591/2024	SRABANI SWAIN AJAYA ROUTRAY	DEBASIS TRIPATHY	//	AOR20220001665C202400040
		VS	VS	()	
127	D-WP(C)/39592/2024	AUTHORISED OFFICER, BANK OF BARODA, DHENKANAL SUMIT RANJAN SAHOO	NIHAL RATH	//	
		VS	VS	()	
128	D-WP(C)/39593/2024	STATE OF ODISHA RABINDRA JENA	SITANSU MOHAN SINGH	//	
		VS	VS	()	
129	D-WP(C)/39595/2024	STATE OF ODISHA SK ISLAM ALLI	SITANSU MOHAN SINGH	//	
		VS	VS	()	
130	D-WP(C)/39599/2024	STATE OF ORISSA DEBANANDA PANDA	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	()	
131	D-WP(C)/39601/2024	STATE OF ODISHA PRANATI NAYAK	BIBHU PRASAD DAS	//	
		VS	VS	()	
132	D-WP(C)/39602/2024	STATE OF ODISHA SASMITA GARNAIK	AMIT KUMAR NATH	//	
		VS	VS	()	
133	D-WP(C)/39603/2024	STATE OF ODISHA BANSHIDHAR PATRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
134	D-WP(C)/39604/2024	STATE OF ODISHA JITENDRA SAMAL	AMIT KUMAR NATH	//	
		VS	VS	()	
135	D-WP(C)/39605/2024	STATE OF ODISHA BIMBADHAR SWAIN	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
136	D-WP(C)/39606/2024	STATE OF ODISHA PRASANA KUMAR POLAI	SANTOSH KUMAR MAHANTY	//	
		VS	VS	()	

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137	D-WP(C)/39607/2024	STATE OF ODISHA SWARNALATA SAHU VS	AMIT KUMAR NATH VS	// // 0	
138	D-WP(C)/39608/2024	STATE OF ODISHA REBATI PRADHAN VS	AMIT KUMAR NATH VS	// // 0	
139	D-WP(C)/39609/2024	STATE OF ODISHA MAHAMMAD NASIRUDDIN VS	SITANSU MOHAN SINGH VS	// // 0	
140	D-WP(C)/39610/2024 WP(C)/23051/2024	STATE OF ODISHA SIBA MALIKA VS	GOPAL SINHA VS	// // 0	
141	D-WP(C)/39612/2024 WP(C)/23061/2024	STATE OF ODISHA NARESH KUMAR KARJEE VS	GOPAL SINHA VS	// // 0	
142	D-WP(C)/39613/2024	STATE OF ODISHA LINGARAJ PANI VS CHAIRMAN ORISSA SUB ORDINATE STAFF SELECTION COMMISSION	PURNA CHANDRA MISHRA VS	// // 0	
143	D-WP(C)/39614/2024 WP(C)/23062/2024	BIJU KUMAR SABHAPATI VS	GOPAL SINHA VS	// // 0	
144	D-WP(C)/39615/2024	STATE OF ODISHA LAXMIDHAR SWAIN VS	KRISHNA CHANDRA SAHU VS	// // 0	
145	D-WP(C)/39616/2024 WP(C)/23033/2024	STATE OF ODISHA SUDHANSU JENA VS	AMITABH MISHRA VS	// // 0	
146	D-WP(C)/39617/2024 WP(C)/23036/2024	STATE OF ODISHA SRINIBAS JENA VS	AMITABH MISHRA VS	// // 0	
147	D-WP(C)/39618/2024	STATE OF ODISHA PADMALOCHAN SAHOO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// // 0 //	

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148	D-WP(C)/39619/2024	SANDHYA RANI MAHARANA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()	
149	D-WP(C)/39620/2024	BINAPANI DASH VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()	
150	D-WP(C)/39621/2024	DILLIP BAL VS STATE OF ORISSA	GYANESWAR SATPATHY VS	// ()	
151	D-WP(C)/39622/2024	BINAPANI DASH VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()	
152	D-WP(C)/39626/2024	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	BIKASH MISHRA VS	// ()	
153	D-WP(C)/39628/2024	PRAVATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
154	D-WP(C)/39629/2024	LOKANATH PATRA VS STATE OF ODISHA	SAILABALA JENA VS	// ()	
155	D-WP(C)/39631/2024	DURYODHANA ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// ()	
156	D-WP(C)/39632/2024	ARATI SARAOKAR VS TAHASILDAR MAHAKALAPARA	LAMBODAR PRADHAN VS	// ()	
157	D-WP(C)/39633/2024	KULAMANI PAL VS STATE OF ODISHA	SAILABALA JENA VS	// ()	
158	D-WP(C)/39634/2024 WP(C)/23045/2024	GAYATRI MOHAPATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// ()	
159	D-WP(C)/39635/2024	SANTOSH KUMAR SINGH	SOUMYA MISHRA	//	

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	WP(C)/23046/2024	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/39636/2024	RAJESH SAHOO	SOUMYA MISHRA	//	
	WP(C)/23041/2024	VS STATE OF ODISHA	VS	() //	
161	D-WP(C)/39637/2024	HARINARAYANA SETHI	KRISHNA CHANDRA SAHU	//	
		VS STATE OF ODISHA	VS	() //	
162	D-WP(C)/39638/2024	SUNIL KUMAR GHOSH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS STATE OF ODISHA	VS	() //	
163	D-WP(C)/39639/2024	SURYA NARAYAN DASH	KRISHNA CHANDRA SAHU	//	
		VS STATE OF ODISHA	VS	() //	
164	D-WP(C)/39640/2024	SRIHARI MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS STATE OF ODISHA	VS	() //	
165	D-WP(C)/39646/2024	BISWARANJAN PARIDA	AMITABH MISHRA	//	
		VS STATE OF ODISHA	VS	() //	
166	D-WP(C)/39647/2024	NARAYAN BARIK	SANTOSH CHANDRA ATABUDHI	//	
		VS STATE OF ODISHA	VS	() //	
167	D-WP(C)/39648/2024	DEBA @ DEBABRATA DASH	BISWAJIT MOHAPATRA	//	
		VS STATE OF ODISHA	VS	() //	
168	D-WP(C)/39649/2024	GANGADHAR SATAPATHY	SANTOSH CHANDRA ATABUDHI	//	
		VS STATE OF ODISHA	VS	() //	
169	D-WP(C)/39651/2024	RAMESH CHANDRA MOHAPATRA	GOURI MOHAN RATH	//	AOR20220001651C202400021
		VS STATE OF ODISHA	VS	() //	
170	D-WP(C)/39652/2024	SIBA PRASAD ROUT	NITYANANDA BEHURIA	//	
		VS	VS	()	

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171	D-WP(C)/39653/2024	STATE OF ODISHA BIBHUTI BHUSAN NAIK VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202400028
172	D-WP(C)/39658/2024	STATE OF ODISHA NIRANJAN SAHOO VS	SAGARIKA SAHOO VS	// // ()	
173	D-WP(C)/39659/2024	STATE OF ODISHA KADAMBINI PANDA VS	SUBHENDU KUMAR NAYAK VS	// // ()	
174	D-WP(C)/39662/2024	STATE OF ODISHA ARUPA BISWAL VS	JAJATI KESHARI KHUNTIA VS	// // ()	
175	D-WP(C)/39663/2024	STATE OF ODISHA RASHMITA PARIDA VS	ANUPAM RATH VS	// // ()	
176	D-WP(C)/39664/2024	STATE OF ODISHA PARADIP PORT AUTHORITY, PARADIP VS	PRASANNA KUMAR PARHI VS	// // ()	
177	D-WP(C)/39668/2024	THE MARSHAL CUM CIVIL JUDGE (SR.DIVIN) TRILOCHAN PRADHAN VS	KUNJANG KUNAL KUMAR SWAIN VS	// // ()	
178	D-WP(C)/39670/2024	STATE OF ODISHA BRAHMANANDA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()	
179	D-WP(C)/39671/2024	STATE OF ODISHA GOVERNING BADY OF JALESWAR (DEGREE)WOMEN'S COLLEGE, JALESWAR VS	KUNAL KUMAR SWAIN VS	// // ()	
180	D-WP(C)/39672/2024	STATE OF ODISHA STATE OF ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // ()	LOD20240000194C202400073
181	D-WP(C)/39673/2024	M/S TATA STEEL LIMITED.,BHUBANESWAR STATE OF ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // ()	LOD20240000172C202400124
		M/S TATA STEEL LIMITED,BHUBANESWAR		//	

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182	D-WP(C)/39675/2024	BHAGABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
183	D-WP(C)/39676/2024	UDAYANATH JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
184	D-WP(C)/39678/2024	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //	
185	D-WP(C)/39679/2024	NANDA KISHOR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
186	D-WP(C)/39680/2024	PITAMBAR PUHANA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
187	D-WP(C)/39681/2024	RATNAMANI DAS VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
188	D-WP(C)/39682/2024	KAMALA ROUT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
189	D-WP(C)/39684/2024	SUBASH PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
190	D-WP(C)/39685/2024	KUNJALATA SATAPATHY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //	
191	D-WP(C)/39686/2024	DR. SUKANTA KUMAR NAYAK VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
192	D-WP(C)/39687/2024	BHUBANENDRA PRASAD MOHAPATRA VS STATE OF ODISHA	SWOYAM PRABHU JENA VS	// 0 //	
193	D-WP(C)/39688/2024	KRUPASINDHU SETHY	LAXMIKANTA MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/39689/2024	DR. JIBENDU KUMAR MANTRI	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
195	D-WP(C)/39691/2024	DR.BISWAJIT RATH	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/39692/2024	JADABANANDA MOHAPATRA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		INDIAN BANK		//	
197	D-WP(C)/39693/2024	MOTIRAM SAGARIA	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/39694/2024	KHAGESWAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/39695/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//	LOD20240000194C202400074
		VS	VS	()	
		M/S TATA STEEL LIMITED,BHUBANESWAR		//	
200	D-WP(C)/39696/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//	LOD20240000200C202400040
		VS	VS	()	
		M/S TATA STEEL LIMITED,BHUBANESWAR		//	
201	D-WP(C)/39697/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	//	LOD20240000200C202400041
		VS	VS	()	
		M/S TATA STEEL LIMITED,BHUBANESWAR		//	
202	D-WP(C)/39701/2024	NILABATI MAJHI @ LILABATI MAJHI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/39702/2024	DHARMENDRA SINGH	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/39703/2024	RATHERAM HATI	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	

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205	D-WP(C)/39704/2024	STATE OF ODISHA RAJKISHORE JENA VS	SANJIB SWAIN VS	// // 0	
206	D-WP(C)/39706/2024	STATE OF ODISHA SATYABAN HARPAL VS	DURGESH NARAYAN RATH VS	// // 0	
207	D-WP(C)/39707/2024	STATE OF ODISHA DHANESWARI BARLA VS	DURGESH NARAYAN RATH VS	// // 0	
208	D-WP(C)/39709/2024	STATE OF ODISHA BIJAYA KUMAR LENKA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
209	D-WP(C)/39711/2024	STATE OF ODISHA M/S ODISHA MOTORS, BHUBANESWAR VS	ADHIRAJ MOHANTY VS	// // 0	
210	D-WP(C)/39713/2024	THE COMNR, CT AND GST, ODISHA, CUTTACK PABITRA NAYAK VS	AKSHAYA KUMAR NAYAK VS	// // 0	
211	D-WP(C)/39715/2024	R.T.O CUTTACK MAHESH KUMAR TIBREWAL VS	SAURAV TIBREWAL VS	// // 0	
212	D-WP(C)/39718/2024	INSURANCE OMBUDSMAN, BBSR APARNA MOHAPATRA VS	ASIT KUMAR DASH VS	// // 0	
213	D-WP(C)/39720/2024	THE COMNR, GST AND CENTRAL EXCISE, ROURKELA GANESH PRADHAN VS	SIDDHARTH GOUTAM DAS VS	// // 0	
214	D-WP(C)/39726/2024	STATE OF ODISHA M/S. KARE4U HEALTHCARE SOLUTIONS PVT. LTD., VS	BBSR KUMAR DASH VS	// // 0	
215	D-WP(C)/39728/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NORTH BLOCK, CENTRAL SECRETARIAT, NEW DELHI GOKUL CHANDRA MAHALIK VS	DAYANIDHI MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/39732/2024	MAHESH CHANDRA MISHRA VS M.D. ORISSA STATE FINANCIAL CORPORATION,CUTTACK	IN PERSON VS M.D. ORISSA STATE FINANCIAL CORPORATION,CUTTACK	// () //	LOR20240000120C202400002
217	D-WP(C)/39734/2024	MOHAMMAD SAYED VS STATE OF ODISHA	DINESH RAY VS STATE OF ODISHA	// () //	
218	D-WP(C)/39735/2024	M/S AKSHAYA KUMAR ROUT, SUNDERGARH VS THE COMNR, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS THE COMNR, GST AND CENTRAL EXCISE, ROURKELA	// () //	
219	D-WP(C)/39736/2024	LINGARAJ GAHIR VS COMMNR OF ENDOWMENTS, KHURDA	BIBEKANANDA BHUYAN VS COMMNR OF ENDOWMENTS, KHURDA	// () //	
220	D-WP(C)/39737/2024	JAGATRAM MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	
221	D-WP(C)/39738/2024	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	
222	D-ABLAPL/27688/2024	STEPHEN JOSEPH VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS STATE OF ODISHA	BASELI SAHI PS /98 /2024 () //	AOR20220000014C202400041
223	D-ABLAPL/27690/2024	BISHNU SABAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS STATE OF ODISHA	GOLAMUNDA /15 /2019 () //	
224	D-ABLAPL/27692/2024	KARTHIKA MAJHI @ BADEDI MAJHI VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS STATE OF ODISHA	BARANGA /99 /2024 () //	
225	D-ABLAPL/27693/2024	BAURI @ BAURIBANDHU ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS STATE OF ODISHA	NAYAGARH /168 /2024 () //	
226	D-ABLAPL/27697/2024	DOLAMANI BAG @ DULAMANI BAG VS STATE OF ODISHA	AMITABH PRADHAN VS STATE OF ODISHA	SAMBALPUR SADAR /196 /2024 () //	
227	D-ABLAPL/27701/2024	SMITA PATRO	BADRI NARAYAN PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/27707/2024	NARAYAN MANDAL @ NARAN	RAJIB LOCHAN PATNAIK	MALKANGIRI /476 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/27708/2024	SK. ABDOL @ GULAM HOSEN	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /376 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/27709/2024	NARAYAN MANDAL @ NARAN	RAJIB LOCHAN PATNAIK	MALKANGIRI /476 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/27713/2024	LIZA JENA	BISWARANJAN DALAI	MAHANGA /320 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/27719/2024	SEIKH ASIDUL KADIR @ SK ASHIDUL KADRY	PRATIK DASH	Bamapada (Industrial Area) /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/27720/2024	RUKMAN KUMBHAR @ BABA KUMBHAR	JAGABANDHU SAHU	PADAMPUR /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/27721/2024	AYAN KHAN	SMRUTI RANJAN ROUT	INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/27722/2024	RITIK BAG	BIKRAM CHANDRA GHADAI	KHARIAR /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/27723/2024	AYAN KHAN	SMRUTI RANJAN ROUT	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/27725/2024	TUTUN DAS	SAPAN KUMAR LENKA	CYBER CRIME AND ECONOMIC OFFENCES /5 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/27727/2024	ASHOK DAS	SAPAN KUMAR LENKA	BALIPATNA /189 /2020	
		VS	VS	()	

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239	D-ABLAPL/27728/2024	STATE OF ODISHA SUSHAMA MUDULI VS	SAPAN KUMAR LENKA VS	// BALIPATNA /63 /2020 ()	
240	D-ABLAPL/27731/2024	STATE OF ODISHA AJIT NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /671 /2024 ()	
241	D-ABLAPL/27735/2024	STATE OF ODISHA GANESH GOUDA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /156 /2024 ()	
242	D-ABLAPL/27736/2024	STATE OF ODISHA RASHMITA BEHERA VS	ASIT KUMAR JENA VS	// JENAPUR /223 /2023 ()	
243	D-ABLAPL/27739/2024	STATE OF ODISHA BANSIDHAR HALWA VS	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /106 /2024 ()	
244	D-ABLAPL/27742/2024 ABLAPL/10162/2024	STATE OF ODISHA KALPANA KABAT VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	// CUTTACK VIGILANCE /25 /2024 ()	
245	D-ABLAPL/27745/2024	ASHIS BARIK VS	SATYABRATA PANDA VS	// KANTAMAL /222 /2023 ()	
246	D-ABLAPL/27746/2024	STATE OF ODISHA SRITAM SAHU VS	SATYABRATA PANDA VS	// KANTAMAL /222 /2023 ()	
247	D-ABLAPL/27749/2024	STATE OF ODISHA LAXMAN SAMANTARA VS	SATYABRATA PANDA VS	// KANTAMAL /66 /2024 ()	
248	D-ABLAPL/27750/2024	STATE OF ODISHA LAXMIDHAR BEHERA VS	PRASANT KUMAR BARIK VS	// / /0 ()	
249	D-ABLAPL/27752/2024	STATE OF ODISHA DEBASHISH KUMAR MOHAPTRA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// BURLA /244 /2024 ()	AOD20240000391C202400086

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250	D-ABLAPL/27757/2024	TINA @ SUSANTA KUMAR BISWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI SADAR /72 /2021 () //	
251	D-ABLAPL/27763/2024	GOURANGA JENA @ RAJESH VS STATE OF ODISHA	SK. ZAFARULLA VS	// / /0 () //	
252	D-ABLAPL/27767/2024	NIRANJAN JENA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BADAMBADI /203 /2024 () //	
253	D-ABLAPL/27769/2024	HAPINA GAJENDRA @ HAPI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /295 /2024 () //	
254	D-ABLAPL/27772/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR SADAR /220 /2024 () //	
255	D-ABLAPL/27780/2024	RAJA PANDA @ AMIT KUMAR PANDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BALIAPANDA /70 /2023 () //	
256	D-ABLAPL/27782/2024	MANAS RANJAN ROUT @ MUNA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /82 /2021 () //	
257	D-ABLAPL/27785/2024	BALAKRUSHNA SAHOO @ KUSHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /281 /2024 () //	
258	D-ABLAPL/27786/2024	SONU SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /121 /2024 () //	
259	D-ABLAPL/27787/2024	BIDA SWAIN @ LAXMIDHAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /211 /2024 () //	
260	D-ABLAPL/27789/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	BANIGOCHA /99 /2024 () //	
261	D-ABLAPL/27791/2024	MUMTAJ BEGUM	SANJIB KUMAR BHANJADEO	BELPAHAR /22 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :12/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/27794/2024	SUSANTA PARIDA	JAYANTA KUMAR MAJHI	SINGLA /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/27795/2024	PIKUN BARIK	SAROJ KUMAR MISHRA	LOISINGHA(BOLANGIR) /182 /2024	AOD20240000678C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/27797/2024	SK. RIZWAN	JAYANTA KUMAR MAJHI	BONTH /117 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/27799/2024	SACHINDRA MAJHI	JAYANTA KUMAR MAJHI	BALASORE TOWN /65 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/27801/2024	LIPUN @ SHUBHAM MOHAPATRA	BISWARANJAN DALAI	JHARSUGUDA SADAR /459 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/27802/2024	DEEPAK KUMAR NAYAK @ DEEPAK NAYAK	SIDDHARTH GOUTAM DAS	RAMBHA (KHALLIKOTE) /495 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/27804/2024	CHINTAMANI PRADHAN	ASHOK DAS	PATTAPUR (ASKA) /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/27807/2024	PRADEEP BEHERA	PRASANT KUMAR BARIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/27809/2024	BIBUNA MOHAPATRA	DEBASNAN DAS	BANKI /214 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ADMLA/39594/2024	M.V.DEBI(IMO 9616735)	JITAMANYU SAHOO	//	
		VS	VS	()	
		PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.		//	
272	D-ADMLA/39611/2024	M.V. DEBI(IMO 9616735)	JITAMANYU SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :12/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.			
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ORISSA HIGH COURT

MISC CASES FILED on :12/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/39594/2024 ADMLA/ /	M.V.DEBI(IMO 9616735) MP	JITAMANYU SAHOO	3/2024
2	D-ADMLA/39611/2024 ADMLA/ /	M.V. DEBI(IMO 9616735) MP	JITAMANYU SAHOO	4/2024
3	D-GUAP/11469/2024 GUAP/5/2024	MULIA MOHARANA MP	ASHOK DAS	21/2024
4	D-SAO/36598/2024 SAO/ /	PARAMA DANDASENA MP	ASHIS KUMAR MISHRA	31/2024
5	D-WPCRL/24513/2024 WPCRL/ /	SONALI JENA MP	PRASANTA KUMAR PANDA	37/2024
6	D-TRPCRL/27730/2024 TRPCRL/82/2024	MOHAMMED SAKIR@KARFI MP	SANDEEP RAJ PANDA	76/2024
7	D-JCRLA/113/2023 JCRLA/113/2023	BIJU @ ASISH DIGI MP	SAHASRANSU SOURAV	185/2024
8	D-CRLMP/6981/2024 CRLMP/749/2024	NEW INDIA ASSURANCE CO.LTD., BBSR MP	PAMI RATH	207/2024
9	D-CRLMP/6981/2024 CRLMP/749/2024	NEW INDIA ASSURANCE CO.LTD., BBSR MP	PAMI RATH	208/2024
10	D-CRLMP/6981/2024 CRLMP/749/2024	NEW INDIA ASSURANCE CO.LTD., BBSR MP	PAMI RATH	209/2024
11	D-CRLMP/27768/2024 CRLMP/ /	SATYANARAYAN HANSDAH MP	BHABANI SANKAR DAS	210/2024
12	D-RPFAM/39677/2024 RPFAM/ /	KALANDI CHARAN SAHU MP	BYOMAKESH TRIPATHY	395/2024
13	D-CMAPL/35282/2024 CMAPL/295/2024	MINA MALLIK MP	ADV.	398/2024
14	D-CMAPL/39630/2024 CMAPL/ /	GOURAHARI NAYAK MP	ADV.	399/2024
15	D-CMAPL/39251/2024 CMAPL/293/2024	SURYA KANTA RAY MP	SWETALANA DAS	400/2024
16	D-CMAPL/36831/2024 CMAPL/256/2024	NASIM AHMED KHAN MP	PRAFULLA KUMAR RATH, R.N. PARIJA, S.K. BEHERA, A.K. ROUT, S.K.	401/2024
17	D-CMAPL/37500/2024 CMAPL/ /	ASISH KUMAR MOHANTY MP	ADV	402/2024
18	D-CONTC/36577/2024 CONTC/ /	AJAYA KUMAR SINGH MP	AMIT KUMAR NATH	421/2024
19	D-FAO/308/2021 FAO/308/2021	SOBHAGINI PUTEL MP		808/2024
20	D-SA/168/1999 SA/168/1999	SK.HAFIUDDIN MP	M/S.UPENDRA SAMAL	823/2024
21	D-SA/87/2001 SA/87/2001	PADMA PANDIANI MP	SUSANTA KUMAR DASH	824/2024
22	D-SA/87/2001 SA/87/2001	PADMA PANDIANI MP	M/S. S.K.DASH	825/2024
23	D-SA/87/2001 SA/87/2001	PADMA PANDIANI MP	M/S. S.K.DASH	826/2024
24	D-SA/87/2001 SA/87/2001	PADMA PANDIANI MP	M/S. S.K.DASH	827/2024
25	D-SA/87/2001 SA/87/2001	PADMA PANDIANI MP	M/S. S.K.DASH	828/2024
26	D-SA/87/2001	PADMA PANDIANI	M/S. S.K.DASH	

	SA/87/2001	MP		829/2024
27	D-CRLREV/7840/2024	AMAL SHETH	DEBASNAN DAS	
	CRLREV/173/2024	MP		832/2024
28	D-CRLREV/24055/2024	DALENDRA KUMAR BHUYAN	DR. SUSANT KUMAR KANUNGO	
	CRLREV/ /	MP		833/2024
29	D-CRLREV/27753/2024	PRAFULLA KUMAR SETHY @ SETHI	DIGAMBAR SETHI	
	CRLREV/ /	MP		834/2024
30	D-CRLREV/27762/2024	SUSHANTA MEHER	JAYADEBA BEHERA	
	CRLREV/ /	MP		835/2024
31	D-CRLREV/27762/2024	SUSHANTA MEHER	JAYADEBA BEHERA	
	CRLREV/ /	MP		836/2024
32	D-CRLREV/27805/2024	BISWAJIT PATNAIK	MANAS KUMAR CHAND	
	CRLREV/ /	MP		837/2024
33	D-RSA/39650/2024	R.C.M.S. LTD., GANJAM	AJODHYA RANJAN DASH	
	RSA/ /	MP		1073/2024
34	D-RSA/13/2005	DULLAV MOHANTY	SUSANTA KUMAR DASH	
	RSA/13/2005	MP		1074/2024
35	D-RSA/13/2005	DULLAV MOHANTY	M/S.SUSANTA KUMAR DASH	
	RSA/13/2005	MP		1075/2024
36	D-RSA/13/2005	DULLAV MOHANTY	M/S.SUSANTA KUMAR DASH	
	RSA/13/2005	MP		1076/2024
37	D-CMP/101/2018	TILOTTAMA JENA	M/S.AJODHYA RANJAN DASH	
	CMP/101/2018	MP		1105/2024
38	D-CMP/39625/2024	KUSUMA DAS	PRABHAT KUMAR PRAHARAJ	
	CMP/ /	MP		1106/2024
39	D-CMP/1663/2017	M/S.AUROGLOBAL COMTRADE PVT LTD	M/S.TANMAY MISHRA	
	CMP/1663/2017	MP		1107/2024
40	D-CMP/9055/2024	RAMAKRUSHNA NAYAK	JAGAJIBAN PRADHAN	
	CMP/200/2024	MP		1108/2024
41	D-BLAPL/21253/2024	PRABHUDATTA SWAIN	MANAS KUMAR CHAND	
	BLAPL/7619/2024	MP		1191/2024
42	D-BLAPL/23552/2024	SUJAY SARKAR		
	BLAPL/8070/2024	MP		1192/2024
43	D-BLAPL/14037/2024	BISWANATH KARNA		
	BLAPL/4721/2024	MP		1193/2024
44	D-BLAPL/19903/2024	KALIM KHAN @ JAGU @ SUKUTA @ PUSH	PRATIK DASH	
	BLAPL/6796/2024	MP		1194/2024
45	D-BLAPL/24145/2024	ROSHAN PALEI @ ROSHAN PALLEI @ DAGARA		
	BLAPL/8305/2024	MP		1195/2024
46	D-BLAPL/22410/2024	SK. SABAJ @ SABAJ		
	BLAPL/7634/2024	MP		1196/2024
47	D-BLAPL/7751/2024	SANJAY KANTA		
	BLAPL/2403/2024	MP		1197/2024
48	D-ABLAPL/25469/2024	SATYA PRAKASH MANDAL @ SAHEB		
	ABLAPL/9451/2024	MP		1920/2024
49	D-ABLAPL/18866/2024	PATI NAYAK		
	ABLAPL/7048/2024	MP		1921/2024
50	D-ABLAPL/4301/2021	SULTAN NIAZ KHAN		
	ABLAPL/4301/2021	MP		1922/2024
51	D-ABLAPL/17057/2024	RAKESH SAMAL	MANAS KUMAR CHAND	
	ABLAPL/5995/2024	MP		1923/2024
52	D-ABLAPL/21765/2024	BINOD BIHARI SAHOO		
	ABLAPL/7922/2024	MP		1924/2024
53	D-ABLAPL/23827/2024	SANDEEP KHOSLA		
	ABLAPL/8691/2024	MP		1925/2024
54	D-ABLAPL/25700/2024	BINOD KISKU		
	ABLAPL/9483/2024	MP		1926/2024
55	D-ABLAPL/15947/2024	MD. KHUDA BOX		
	ABLAPL/5560/2024	MP		1927/2024
56	D-ABLAPL/15377/2024	SATYA PATRA @ SATYASUNDAR PATRA		
	ABLAPL/5336/2024	MP		1928/2024
57	D-ABLAPL/15470/2024	KEDARESWAR ROUT		
	ABLAPL/5396/2024	MP		1929/2024

58	D-ABLAPL/22283/2024 ABLAPL/8009/2024	UGAM LAL JAT MP		1930/2024
59	D-ABLAPL/2915/2018 ABLAPL/2915/2018	SONU@ASHUTOSH PATRA MP	SAMBEET PATTANAYAK	1931/2024
60	D-ABLAPL/23937/2024 ABLAPL/8856/2024	SURENDRA @SURENDRA KUMAR BALIARSINGH MP		1932/2024
61	D-ABLAPL/19994/2024 ABLAPL/7193/2024	BHOBANI MANASINGH MP		1933/2024
62	D-ABLAPL/16889/2024 ABLAPL/5836/2024	SIBAPRASAD NAYAK @ NAIK MP	AKSHAYA KUMAR SWAIN	1934/2024
63	D-MACA/263/2020 MACA/263/2020	M/S. IFFCO TOKIO G.I.CO. LTD. MP	ANUPAM DASH, M/S G. MISHRA	2129/2024
64	D-MACA/38391/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	CUBTOK DASMOHAPATRA	2130/2024
65	D-MACA/39645/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUBTOK DASMOHAPATRA	2131/2024
66	D-MACA/39645/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUBTOK DASMOHAPATRA	2132/2024
67	D-MACA/674/2023 MACA/674/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD., MP	PRAKASH KUMAR MOHANTY	2133/2024
68	D-CRLA/393/2019 CRLA/393/2019	BAILOCHAN MOHANTA@GULTU MP	M/S.BIJAYA KUMAR BEHERA(1), PRABODHA KU.DASH	2304/2024
69	D-CRLA/1168/2022 CRLA/1168/2022	KALIA@KIRAN DAS MP	BHABANI SHANKAR DASPARIDA	2305/2024
70	D-CRLA/273/2020 CRLA/273/2020	SOMANATH PARIDA MP	M/S. RAMACHANDRA PANIGRAHI, M. SAHU, D. MOHANTY,SOURA C	2307/2024
71	D-CRLA/215/2018 CRLA/215/2018	MANA@MANA RANJAN MALLICK MP	DEVASHIS PANDA	2308/2024
72	D-CRLA/27788/2024 CRLA/ /	MAYADHAR PODH MP	JAGABANDHU SAHU	2309/2024
73	D-CRLA/27788/2024 CRLA/ /	MAYADHAR PODH MP	JAGABANDHU SAHU	2310/2024
74	D-CRLMC/27076/2024 CRLMC/ /	URBASHI DASH MP	VIVEKANANDA JENA	2474/2024
75	D-CRLMC/27699/2024 CRLMC/ /	ANITA SUBUDHI MP	PRONOY MOHANTY	2475/2024
76	D-CRLMC/27703/2024 CRLMC/3516/2024	PRAKASH KUMAR JENA MP	ANUPAM RATH	2476/2024
77	D-CRLMC/27703/2024 CRLMC/3516/2024	PRAKASH KUMAR JENA MP	ANUPAM RATH	2477/2024
78	D-CRLMC/22373/2024 CRLMC/2949/2024	BIKRAM KISHORE NAYAK MP		2478/2024
79	D-CRLMC/27737/2024 CRLMC/ /	JAYAPRAKASH TRIPATHY MP	PRASANT KUMAR SAHOO	2479/2024
80	D-CRLMC/2546/2023 CRLMC/2546/2023	SANJIP@SANDEEP@SANJEEP KUMAR MONDAL MP	ANSHUMAN RAY	2480/2024
81	D-CRLMC/27765/2024 CRLMC/ /	JAYDEV BACHHAD MP	DEBENDRA NARAYAN PATTANAIAK	2481/2024
82	D-CRLMC/27765/2024 CRLMC/ /	JAYDEV BACHHAD MP	DEBENDRA NARAYAN PATTANAIAK	2482/2024
83	D-CRLMC/27784/2024 CRLMC/ /	AJIT KUMAR PATRA @ AJIT PATRA MP	SANJIB KUMAR BHANJADEO	2483/2024
84	D-CRLMC/27798/2024 CRLMC/ /	AKHILA KUMAR HARICHANDAN MP	KABIRAJ PRADHAN	2484/2024
85	D-WA/39590/2024 WA/ /	STATE OF ODISHA MP	CH.SATYAJIT MISHRA, A.G.A.	6637/2024
86	D-WA/39590/2024 WA/ /	STATE OF ODISHA MP	CH.SATYAJIT MISHRA, A.G.A.	6638/2024
87	D-WA/39590/2024 WA/ /	STATE OF ODISHA MP	CH.SATYAJIT MISHRA, A.G.A.	6639/2024
88	D-WA/765/2023 WA/765/2023	DR.PRASANTA KUMAR SWAIN MP	PRAJIT KUMAR PRADHAN	6640/2024
89	D-WA/39623/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	

	WA/ /	MP		6641/2024
90	D-WA/39623/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		6642/2024
91	D-WA/39623/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		6643/2024
92	D-WA/19103/2024	STATE OF ODISHA		
	WA/964/2024	MP		6644/2024
93	D-WA/22381/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/1344/2024	MP		6645/2024
94	D-WA/39641/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6646/2024
95	D-WA/39641/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6647/2024
96	D-WA/39641/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6648/2024
97	D-WA/39683/2024	MANAGOBINDA BEHERA	LAXMIKANTA MOHANTY	
	WA/ /	MP		6649/2024
98	D-WA/39643/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6650/2024
99	D-WA/39643/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6651/2024
100	D-WA/39643/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6652/2024
101	D-WA/39644/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6653/2024
102	D-WA/39644/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6654/2024
103	D-WA/39644/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6655/2024
104	D-WA/39729/2024	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	
	WA/ /	MP		6656/2024
105	D-WA/39729/2024	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	
	WA/ /	MP		6657/2024
106	D-WA/39729/2024	STATE OF ODISHA	TAPAS KUMAR PRAHARAJ,S.C	
	WA/ /	MP		6658/2024
107	D-WA/39654/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		6659/2024
108	D-WA/39654/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		6660/2024
109	D-WA/39654/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		6661/2024
110	D-WA/39698/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6662/2024
111	D-WA/39698/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6663/2024
112	D-WA/39698/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	
	WA/ /	MP		6664/2024
113	D-WP(C)/39591/2024	AJAYA ROUTRAY	DEBASIS TRIPATHY	
	WP(C)/ /	MP		12261/2024
114	D-WP(C)/41254/2023	PANKAJ LOCHAN BEHERA	SOUMYAJYOTI BISWAL	
	WP(C)/41254/2023	MP		12262/2024
115	D-WP(C)/9815/2015	DILRAJ KAUR PANESAR	M/S.SOUMYA MISHRA	
	WP(C)/9815/2015	MP		12263/2024
116	D-WP(C)/39602/2024	SASMITA GARNAIK	AMIT KUMAR NATH	
	WP(C)/ /	MP		12264/2024
117	D-WP(C)/39604/2024	JITENDRA SAMAL	AMIT KUMAR NATH	
	WP(C)/ /	MP		12265/2024
118	D-WP(C)/39606/2024	PRASANA KUMAR POLAI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		12266/2024
119	D-WP(C)/39607/2024	SWARNALATA SAHU	AMIT KUMAR NATH	
	WP(C)/ /	MP		12267/2024
120	D-WP(C)/39608/2024	REBATI PRADHAN	AMIT KUMAR NATH	
	WP(C)/ /	MP		12268/2024

121	D-WP(C)/7635/2013 WP(C)/7635/2013	SAROJ KU.MOHAPATRA MP	M/S.PRASANT KU.SATPATHY	12269/2024
122	D-WP(C)/6664/2019 WP(C)/6664/2019	NARAYAN CHANDRA JENA MP	M/S.B.N.PARIDA	12270/2024
123	D-WP(C)/6665/2019 WP(C)/6665/2019	PITAMBER BARIK MP	M/S.B.N.PARIDA	12271/2024
124	D-WP(C)/33491/2024 WP(C)/19277/2024	SUBAHAM KUMAR CHAND MP	SRINIBASH SATAPATHY	12272/2024
125	D-WP(C)/39616/2024 WP(C)/23033/2024	SUDHANSU JENA MP	AMITABH MISHRA	12273/2024
126	D-WP(C)/39617/2024 WP(C)/23036/2024	SRINIBAS JENA MP	AMITABH MISHRA	12274/2024
127	D-WP(C)/29232/2024 WP(C)/16726/2024	UDHABA BEHERA MP	PRASANNA KUMAR SAHOO	12275/2024
128	D-WP(C)/39634/2024 WP(C)/23045/2024	GAYATRI MOHAPATRA MP	SOUMYA MISHRA	12276/2024
129	D-WP(C)/39635/2024 WP(C)/23046/2024	SANTOSH KUMAR SINGH MP	SOUMYA MISHRA	12277/2024
130	D-WP(C)/39636/2024 WP(C)/23041/2024	RAJESH SAHOO MP	SOUMYA MISHRA	12278/2024
131	D-WP(C)/18287/2022 WP(C)/18287/2022	DIBYA PRASANNA TRIPATHY MP	PARTHA SARATHI NAYAK	12279/2024
132	D-WP(C)/8035/2022 WP(C)/8035/2022	M/S THE INDURE P LTD. MP	SATYAJIT MOHANTY	12280/2024
133	D-WP(C)/39638/2024 WP(C)/ /	SUNIL KUMAR GHOSH MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	12281/2024
134	D-WP(C)/39640/2024 WP(C)/ /	SRIHARI MOHANTA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	12282/2024
135	D-WP(C)/39646/2024 WP(C)/ /	BISWARANJAN PARIDA MP	AMITABH MISHRA	12283/2024
136	D-WP(C)/39652/2024 WP(C)/ /	SIBA PRASAD ROUT MP	NITYANANDA BEHURIA	12284/2024
137	D-WP(C)/33193/2024 WP(C)/19171/2024	TATA CAPITAL HOUSING FINANCE LIMITED MP	DR.MBSHANDRA PANIGRAHY	12285/2024
138	D-WP(C)/22623/2019 WP(C)/22623/2019	M/S AUROGLOBAL COMTRADE PVT.LTD. MP	M/S.TANMAY MISHRA	12286/2024
139	D-WP(C)/39663/2024 WP(C)/ /	RASHMITA PARIDA MP	ANUPAM RATH	12287/2024
140	D-WP(C)/37566/2024 WP(C)/21982/2024	DILLIP KUMAR NAYAK (M/S NAYAK ASSOCIATES) MP		12288/2024
141	D-WP(C)/39671/2024 WP(C)/ /	GOVERNING BADCY OF JALESWAR (DEGREE COLLEGE) MP	KUNJOMENI MOHANTY	12289/2024
142	D-WP(C)/39679/2024 WP(C)/ /	NANDA KISHOR SAHU MP	PRASANTA KUMAR SATAPATHY	12290/2024
143	D-WP(C)/39680/2024 WP(C)/ /	PITAMBAR PUHANA MP	ASHOK KUMAR SARANGI	12291/2024
144	D-WP(C)/39681/2024 WP(C)/ /	RATNAMANI DAS MP	GOPINATH SETHI	12292/2024
145	D-WP(C)/39672/2024 WP(C)/ /	STATE OF ODISHA MP	SAILAZA NANDAN DAS,A.S.C	12293/2024
146	D-WP(C)/39682/2024 WP(C)/ /	KAMALA ROUT MP	SAMIR KUMAR MISHRA	12294/2024
147	D-WP(C)/39685/2024 WP(C)/ /	KUNJALATA SATAPATHY MP	SARATHI JYOTI MOHANTY	12295/2024
148	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	BRBHUTI BHUSAN CHOUDHURY	12296/2024
149	D-WP(C)/39673/2024 WP(C)/ /	STATE OF ODISHA MP	SAILAZA NANDAN DAS,A.S.C	12297/2024
150	D-WP(C)/39688/2024 WP(C)/ /	KRUPASINDHU SETHY MP	LAXMIKANTA MOHANTY	12298/2024
151	D-WP(C)/39695/2024 WP(C)/ /	STATE OF ODISHA MP	SAILAZA NANDAN DAS,A.S.C	12299/2024
152	D-WP(C)/39704/2024	RAJKISHORE JENA	SANJIB SWAIN	

	WP(C)/ /	MP		12300/2024
153	D-WP(C)/39704/2024	RAJKISHORE JENA	SANJIB SWAIN	
	WP(C)/ /	MP		12302/2024
154	D-WP(C)/30271/2024	REKH SINGH MEENA		
	WP(C)/17234/2024	MP		12303/2024
155	D-WP(C)/39696/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	
	WP(C)/ /	MP		12304/2024
156	D-WP(C)/7831/2024	LIFE INSTITUTE OF GASTROENTEROLOGY AND HEPATOLOGY, POTAPOKHARI, CUTTACK		
	WP(C)/4047/2024	MP		12305/2024
157	D-WP(C)/31283/2024	SAIRAM APAT	ARUN KUMAR PATRA	
	WP(C)/18002/2024	MP		12306/2024
158	D-WP(C)/39718/2024	APARNA MOHAPATRA	ASIT KUMAR DASH	
	WP(C)/ /	MP		12307/2024
159	D-WP(C)/39697/2024	STATE OF ODISHA	SAILAZA NANDAN DAS,A.S.C	
	WP(C)/ /	MP		12307/2024
160	D-WP(C)/39726/2024	M/S. KARE4U HEALTHCARE SOLUTIONS PARSIPADA, BALSOR	ASIT KUMAR DASH	
	WP(C)/ /	MP		12308/2024
161	D-WP(C)/37895/2023	PRANAB KUMAR JENA	SURYAKANTA DASMOHAPATRA	
	WP(C)/37895/2023	MP		12309/2024
162	D-WP(C)/37895/2023	PRANAB KUMAR JENA	SURYAKANTA DASMOHAPATRA	
	WP(C)/37895/2023	MP		12310/2024
163	D-WP(C)/39735/2024	M/S AKSHAYA KUMAR ROUT, SUNDERGARH	ASIT KUMAR DASH	
	WP(C)/ /	MP		12311/2024
164	D-WP(C)/39736/2024	LINGARAJ GAHIR	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		12312/2024
165	D-WP(C)/38966/2023	BABULI NAYAK		
	WP(C)/38966/2023	MP		12313/2024
166	D-WP(C)/39651/2024	RAMESH CHANDRA MOHAPATRA	GOURI MOHAN RATH	
	WP(C)/ /	MP		12314/2024
167	D-WP(C)/39653/2024	BIBHUTI BHUSAN NAIK	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		12315/2024